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**Title: Protection of Rights of Widows and Single Women and
Abolishment of Widowhood Practices Bill, 2022**

SHRIMATI SUPRIYA SADANAND SULE (BARAMATI): Sir, I beg to move for leave to introduce a Bill to provide for protection to widows and single women and to abolish the practices of widowhood in India.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for protection to widows and single women and to abolish the practices of widowhood in India.”

The motion was adopted.

SHRIMATI SUPRIYA SADANAND SULE : Sir, I introduce** the Bill.
